

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4609
ANSWERED ON:26.04.2005
FUNDS FOR INTEGRATED DEVELOPMENT OF SMALL AND MEDIUM TOWNS
Manvendra Singh Shri

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Union Government provides funds to States and Union Territories for integrated development of small and medium towns;
- (b) if so, whether the Union Government has laid down any criteria for deciding the amount to be provided to State/Union Territory for the purpose;
- (c) if so, the details thereof;
- (d) if not, whether the Union Government proposes to provide funds to States in this regard on the basis of population and/or area;
- (e) if so, the details thereof; and
- (f) the amount allocated for the purpose for 2005-2006, State-wise?

Answer

MINISTER OF PARLIAMENTARY AFFAIRS AND URBAN DEVELOPMENT(SHRI GHULAM NABI AZAD)

(a): Yes, Sir.

(b)to(e): Under the Integrated Development of Small and Medium Towns (IDSMT) Scheme, Central assistance allocated to the States is based on percentage of State`s urban population in small and medium towns (having population upto 5 lakh) with respect to all India urban population in such towns as per 1991 census. Besides, performance of IDSMT Scheme in the States is also taken into consideration while releasing funds.

Central assistance for the Union Territories is provided as per the financing pattern laid down in the guidelines subject to the availability of funds earmarked for them annually.

(f): Details of the tentative State-wise allocation of Rs.100.00 crore under IDSMT for 2005-06 are given in Annexure.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (f) OF LOK SABHA USQ.NO. 4609 FOR 26.4.2005.

TENTATIVE ALLOCATION OF CENTRAL ASSISTANCE TO STATES & UTs UNDER IDSMT SCHEME FOR THE YEAR 2005-06.

TOTAL ALLOCATION (IDSMT): Rs.100.00 CRORE

(Rs. in crore)

S. NO.	STATES	ALLOCATION OF FUNDS
1.	ANDHRA PRADESH	8.52
2.	BIHAR	3.86
3.	CHHATTISGARH	1.95
4.	GOA	0.30
5.	GUJARAT	5.17
6.	HARYANA	2.19
7.	HIMACHAL PRADESH	0.28
8.	JAMMU & KASHMIR	0.61
9.	JHARKHAND	2.38
10.	KARNATAKA	5.96
11.	KERALA	4.08
12.	MAHARASHTRA	5.51
13.	MAHARASHTRA	8.43

14. ORISSA	2.70
15. PUNJAB	2.38
16. RAJASTHAN	4.72
17. TAMILNADU	8.59
18. UTTARANCHAL	0.97
19. UTTAR PRADESH	11.54
20. WEST BENGAL	8.51
21. UNION TERRITORIES	0.40
22. NORTH EAST STATES (10% OF THE FUND ALLOCATED TO STATES)	9.85
GRANTS UNDER IDSMT-MAJOR HEADS 3601 & 3602	98.90
LOANS UNDER IDSMT-MAJOR HEADS 7601 & 7602	1.10
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TOTAL CENTRAL ASSISTANCE UNDER IDSMT	100.00
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NOTE:

Delhi and Chandigarh are not eligible as per the IDSMT Guidelines as in each of the above city population was more than 5 lakh as per 1991 census.

Allocation criteria: Percentage of state urban population in towns up to 5 lakh with respect to all India urban population in such towns as per 1991 census less those in NE and UTs

State urban population in towns up to 5 lakh X 100

All India urban population in towns up to 5 lakh less NE and UTs.